



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14th February, 2023

NOTICE

Please take notice that the following matters listed on 14.02.2023 at 10:30 AM in the Court – IV will not be taken up. The next date will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 301 of 2021 & I.A. No. 701, 702 & 703 of 2021 (PH)	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	RK Gupta-R1 & R2 Swaralipi Deb Roy
2.	Comp. App. (AT) (Ins) No. 572 of 2022 & I.A. No. 1530 of 2022 (PH)	Minions Ventures Pvt. Ltd. Vs. TDT Copper Ltd. With	Farrukh Khan	Anshula Grover
3.	Comp. App. (AT) (Ins) No. 780 of 2022 (PH)	V.R. Ashok Rao & Ors. Vs. TDT Copper Ltd.	Farrukh Khan	Anshula Grover Nikita Grover

By order of Hon'ble Chairperson

-Sd/-

Registrar